## **RAJASTHAN HIGH COURT**

## NOTICE

Date: 14.08.2023

It is for general information that the latest version of e-Filing i.e. e-Filing version 3.0 developed by e-Committee, Supreme Court of India shall be implemented in the Rajasthan High Court and District Judiciary of the State w.e.f. 20.08.2023.

In order to consume data available on e-filing Portal, replication and migration process in Rajasthan High Court and District Judiciary of the State, e-filing portal will be down from 14.08.2023 (Midnight) to 19.08.2023 (5.00 pm)

All the advocates and litigants (e-Filers) are hereby requested to avoid e-filing During above downtime period i.e. 14.08.2023 (Midnight) to 19.08.2023 (upto 5.00 pm) and they may adopt physical filing during this period.

Concerned official(s) of Rajasthan High Court and District Judiciary of the State have to ensure that no case data is remained pending on e-Filing Portal and the same may be consumed upto 16.08.2023 (1.00 PM) positively.

By Order

Registrar cum CPC

Date: 14.08.2023

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No.RHCB/Reg-CPC/2023/908

Copy forwarded to the following for information:-

- The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice,
   Rajasthan High Court.
- 2. Registrar General, Rajasthan High Court
- 3 P.S. to Hon'ble Judges, Rajasthan High Court Jodhpur/ Jaipur Bench

## No.RHCB/Reg-CPC/2023/909

Copy forwarded to the following for information and necessary action:-

- The Registrar (Vig.)/(Admn.)/ (Writs)/ (Rules)/ (Class-I & II.)/(Exam.)/ (Judl.)/OSD (F&I), Rajasthan High Court Jodhpur/ Jaipur Bench and Registrar HQ at New Delhi
- 2. The Principal Secretary to Govt., Law Department cum Legal Remem, Rajasthan, Jaipur
- 3. All District & Sessions Judges with the request to circulate to all the courts and respective District/ Taluka Bar Associations of their judgeship
- 4. Member Secretary, Rajasthan State Legal Services Authority, Jaipur
- 5. The Director, Rajasthan State Judicial Academy, Jodhpur
- 6. Additional Solicitor General of India/ Deputy Solicitor General of India, Jodhpur/Jaipur
- 7. Advocate General/ All Additional Advocate Generals, Jodhpur/ Jaipur Bench
- 8. The Chairman, Bar Council of Rajasthan
- 9. President, Rajasthan High Court Advocates' Association, Jodhpur
- 10. President, Rajasthan High Court Lawyers' Association, Jodhpur
- 11. President, Rajasthan High Court Bar Association, Jaipur
- 12. All Joint Registrars/ Deputy Registrars, Rajasthan High Court Jodhpur/ Jaipur Bench
- 13. Sr. Technical (IT), Rajasthan High Court Bench Jaipur/ Technical Director, Rajasthan High Court Jodhpur for uploading this notice on the website of Rajasthan High Court
- 14. All AOJs, Judicial Sections, Rajasthan High Court Jodhpur/ Jaipur Bench
- 15. Notice Board, Rajasthan High Court Jodhpur/ Jaipur Bench

Registrar cum CPC